

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1170/2017

MALTI TRIPATHI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

SLP(Cr1) No. 5628/2017 (II)

Date : 11-12-2017 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Rajat Bhardwaj, AOR

Mr. Ashutosh Mishra, Adv.

Ms. Rajkumari Banju, AOR

For Respondent(s)

Ms. Isha Garg, Adv.

Mr. Harish Pandey, AOR

Mr. Rajeev Kumar Dubey, Adv.

Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the Ld. Counsel
for the common sole respondent to file the counter affidavit.

List again on 8.2.2018.

SANJAY PARIHAR
Registrar

MG